

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No. /75 of 1992
T.A. No.

DATE OF DECISION 7th March, 1994

L.B.Teraiya Petitioner

Mr.R.J.Oza Advocate for the Petitioner(s)

Versus

Union of India & others Respondent

Mr.R.M.Vin Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr.V.Radhakrishnan : Member (A)

The Hon'ble Mr.

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Labhshanker Bhayabhai Teraiya,
Residing at Railway Quarter,
No.23/M, 'A' Type,
Dhola Junction

: Applicant

Advocate Mr.R.J.Oza

versus

1. Union of India,
notice to be served through
the General Manager,
W.R., Churchgate,
Bombay.
2. The Divisional Railway Manager,
W.R. Bhavnagar, Division,
Bhavnagar.

: Respondents,

Advocate Mr.R.M.Vin

ORAL JUDGMENT

O.A.75 of 1992

Date: 07-3-1994

Per : Hon'ble Mr.V.Radhakrishnan

Member (A)

Heard Mr.R.J.Oza, learned advocate
for the applicant. Mr.R.M.Vin is present for the respondents.

2. This application under section 19
of the Administrative Tribunals Act, 1985, praying for

alteration in the date of birth of the applicant. The grievance of the applicant is that his date of birth is 21-3-1932 of accordingly he should be required to retire from service on 31-10-1990. However, the respondents have retired the petitioner from 31-1-1990. The main plank by which the applicant supports his case is the circulars issued on 14th September, 1989 by DRM's office Bhavnagar Para in which the date of birth of the applicant is shown as 21-1-1932 and the date of retirement as 31.10.1990. Based on this circular, the applicant claims the date of birth 21.10.1932 and accordingly the date of retirement as 31.10.1990.

3. The respondents have filed reply. They have produced Western Railway's memorandum dated 12-7-1989 showing the list of employees dues for retirement, according to which the applicant's name is shown at Sr.No.57 , his date of birth as 21-1-1932 and the date of retirement as 31-1-1990. They have also clarified that the dates shown in circular dated 14-9-1989 were typographical mistakes. The mistakes had been corrected by letter issued on 23-10-1989 by the office of the DRM(E) BVP to ADMO DLJ, clarifying the fact that the applicant's date of birth is 21-1-1932 and as such as he should be

retired on 31-1-1990. The respondents have also produced xerox copy of the first page of the service sheet which clearly shows the date of birth of the applicant as 21-1-1932, there by meaning his date of retirement would be 31-1-1990. It is therefore, clear on a perusal of the record that there is no doubt regarding the date of birth of the applicant being 31-1-1932 and accordingly he has been correctly retired on 31-1-1990. In view of the above, the application has no merit and is dismissed. No order as to costs.



(V. Radhakrishnan)

Member (A)

ssh

CENTRAL ADMINISTRATIVE TRIBUNAL
Ahmedabad Bench

Application No. 04175/92 2 ~~04176/92~~ of 19

Transfer Application No. _____ Old W.Pett No.

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided)

Dated : 06/04/94

Countersigned :

Andersol 08/11/94
Section Officer, Court officer

ceceolaj
Signature of the Dealing Assistant

CONTINUED INDEX SHEET

DESCRIPTION OF DOCUMENTS

SERIAL
NO.

PAGE

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

Submitted: CZA.T./JUDICIAL SECTION.

Original Petition No: 15

of 1991

Miscellaneous Petition No: -

of -

Shri Lakshanker Bhayabhai Teraji Petitioner(s)

Versus.

W.I. 800 Respondent(S).

This application has been submitted to the Tribunal by Shri R. Joga. Under Section 19 of the Administrative Tribunal Act, 1985. It has scrutinised with reference to the points mentioned in the check list in the light of the provisions contained in the Administrative Tribunal Act, 1985 and Central Administrative Tribunals (Procedure) Rules, 1985.

The Applications has been found in order and may be given to concerned for fixation of date.

The application has not been found in order for the reasons indicated in the check list. The applicant may be advised to rectify the same within 14 days/draft letter is placed below for signature.

ASSTT:

S.O. (J)

D.R. (J):

KNP13891

1. Full size envelopes not supplied.
2. Page 28 is not legible
25/11/91 25/11
25/11
we may issue objection letter

3-2

S.O
Admission
3-2-92

D.R. (J)
3-2-92

110

Advocate concerned has removed
office objections. We may
~~see~~ fix for admission

(3)
Ayer's
SO 51
Wright's
Christian
17-2-92
Injunction
17-2-92

CENTRAL ADMINISTRATIVE TRIBUNALAHMEDABAD BENCH

APPLICANT(S)

Lalshanker Bhayubhai Teranga

RESPONDENT(S)

NOT KNOWNPARTICULARS TO BE EXAMINEDENDORSEMENT AS TO
RESULT OF EXAMINATION.

1. Is the application competent ? Yes
2. (A) Is the application in the prescribed form ? Yes
- (B) Is the application in paper book form ? Yes
- (C) Have prescribed number complete sets of the application been filed ? Yes
3. Is the application in time ? Yes
If not by how many days is it beyond time ? Yes
Has sufficient cause for not making the application in time stated ? Yes
4. Has the document of authorisation/Vakalat Nama been filed ? Yes
5. Is the application accompanied by D.D./I.P.O. for Rs. 50/-? Number of D.D./I.P.O. to be recorded. I.P.O. No 801 215289
6. Has the copy/copies of the order(s) against which the application is made, been filed ? Yes
7. (a) Have the copies of the documents relied upon by the applicant and mentioned in the application been filed ? Yes
- (b) Have the documents referred to in (a) above duly attested and numbered accordingly ? Yes
- (c) Are the documents referred to in (a) above neatly typed in double space ? Yes
8. Has the index of documents has been filed and has the paging been done properly ? Yes

...2..

PARTICULARS TO BE EXAMINED.

ENDORSEMENT TO BE RESULT OF EXAMINATION.

-
9. Have the chronological details of representations made and the outcome of such representation been indicated in the application? *Yes*
10. Is the matter raised in the application pending before any court of law or any other Bench of the Tribunal? *No*
11. Are the application/duplicate copy/~~spate~~ copies signed? *Yes*
12. Are extra copies of the application with annexures filed?
(a) Identical with the Original. *Yes*
(b) Defective.
(c) Wanting in Annexures
No. _____ Page Nos. _____ ?
(d) Distinctly Typed ?
13. Have full size envelopes bearing full address of the respondents been filed? *No*
14. Are the given addressed, the registered addressed ? *Yes*
15. Do the names of the parties stated in the copies, tally with Name(s) those indicated in the application? *Yes*
16. Are the transations certified to be true or supported by an affidavit affirming that they are true? *Yes*
17. Are the facts for the cases mentioned under item No.6 of the application?
(a) Concise ? *Yes*
(b) Under Distinct heads ?
(c) Numbered consecutively ?
(d) Typed in double space on one side of the paper ?
18. Have the particulars for interim order prayed for, stated with reasons.? *Yes*

Checked
(26)
25/11/91

14-10-91 428/91
1 PO 8 01 825289

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL AT AHMEDABAD
AHMEDABAD BENCH

ORIGINAL APPLICATION NO. 75 OF 1990

Labhshanker Bhayabhai TeraiyaPetitioner.

v/s.

Union of India and Anr.Respondents.

I N D E X

Sr. No.	Annex.	Particulars	Pages Nos.
1.	-	Memo of Application	1 to 8
2.	'A-1'	Copy of Circular dtd. 14-9-1989.	9 to 28
3.	'A-2'	Copy of order passed in O.A.No.386/90 dtd. 22-10-1990.	29

Received by
11-2-91
12.10.91

AHMEDABAD
Date: /11/90.
14.10.91

(R.J. OZA)
ADVOCATE FOR PETITIONER.

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:2:

3. Particulars of the order against which Application is made. The Application is against the following order :

- (i) Order No. : - Nil -
- (ii) Date : - Nil -
- (iii) Passed by : - Nil -
- (iv) Subject in brief : As stated in the Application.

4. Jurisdiction of the Tribunal:

: The petitioner declare that the subject matter of the decision against which they want redressal is within the jurisdiction of this Hon'ble Tribunal.

5. Limitation

: The petitioner further declare that the challenge in the Application is to the non-action on the part of the Respondent-authorities as the Application of the petitioner has remained un-attended to by now and, therefore, the application is within the period of limitation prescribed in section 21 of the Administrative Tribunals Act, 1985.

6. Facts of the Case:

- (i) The petitioner is citizen of India. The petitioner was working as peon under ADMO, Dhola Junction in the Western Railway Division, Bhavnagar. He was allotted Quarter No.23/M, 'A' type in the Rly. Quarter at Dhola Junction. The said quarter consists of two Rooms. At present he is retired from service.
- (ii) The petitioner say that the birth date of the petitioner as recorded in service Book was 21.10.1932. Accordingly, he was ~~required~~ required to be retired from service on 31.10.1990 (A.O.H.). However by arbitrary means the Respondent-authorities have retired the petitioner from service from 31.1.1990. The petitioner say that

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since the said decision of the Railway Administration was illegal, and violative of Articles 14 and 16 of the Constitution of India. The petitioner has made Representation to the Respondent-authority and has accepted retirement benefits under protest. The petitioner says that the Respondent No.2 has by his letter dated 14.9.1989 published list of staff due to retire under age limit from 1.1.1990 to 31.12.90. Under the said list also the name of the petitioner is included and considering his birth date it is specified that his date of retirement is 31.10.1990. A copy of the said circular dated 14.9.1989 is enclosed herewith and marked as ANNEXURE 'A-1' to this Application.

ANN. 'A-1'

- (iii) The petitioner say that the petitioner was un-lawfully retired from service on 31.1.1990. He made an application to permit him to continue the possession of the quarter. The said application is considered by the Respondent-authority and the petitioner is permitted to continue in possession of the quarter at normal rate of rent upto 31.5.90 by order dated 16.5.1990.
- (iv) The petitioner says that he has represented before the Respondent authority in respect of his earlier superannuation. However, no reply was given to him by the Respondent authority. The petitioner thereupon filed original application No.386/90 before HON'ble Tribunal challenging the action of the Respondent authority retiring the petitioner before due date. In the said proceedings the petitioner has also challenged decision of the Respondent authority not granting application of the petitioner for allotment of quarter No.23/M, 'A' Type, Dhola Junction in favour of his son.

since cause of action quite different at the time of hearing of said application, learned counsel for the petitioner sought liberty to file separate petition, which was granted by order of this Tribunal dated 22.10.1990 and above petition is disposed of. A copy of the order passed by this Hon'ble Tribunal in Original Application No.386/90 is enclosed herewith and marked as ANNEXURE 'A-2' to this application. ANN.'A-2'

- (vi) In the above circumstances, the petitioner has no other prompt, adequate or equally efficacious alternate remedy to law but to approach this Hon'ble Tribunal on the following main other grounds which are without prejudice to one another :-

G R O U N D S

- (a) The petitioner submit that though the Birth date of petitioner as recorded in the service Book from the beginning is 24.10.1932., he has been retired from service from 31.1.1990. The petitioner submit that ~~the rule~~ under the rules of retirement a Class-IV employee can be retired from service on completion of 58 years on 24.10.1990 and thereupon his date of retirement would be 31.10.1990. The petitioner submits that the petitioner is retired from service is contrary to the rules and therefore the action of the Respondent authority retiring petitioner from service from 31.1.1990 is illegal, arbitrary, discriminatory and violative of Article 14 and 16 of the Constitution of India.
- (b) The petitioner submit that since the petitioner was entitled to continued in service upto 31.10.1990 he is entitled for all benefits available to him

as in service upto 31.10.1990. The petitioner submit that by retiring the petitioner at premature stage the Respondent-authorities have denied legitimate right of the petitioner to hold the post upto 31.10.1990 and grant all the consequential benefits thereto including retirement benefits. The petitioner submit that the Respondent authority have denied in service benefit for the said period which is illegal, null and void and the Respondent-authority may be directed to offer all in service and retirement benefits to the petitioner on the basis as if he is to retire from service on 31.10.1990:

- (c) The petitioner submits that he has right to hold the post till 31.10.1990 as per Circular of the Respdnt.-authority. The petitioner submit that by affecting retirement at earlier date prior to ~~31.10.1990~~ the 31.10.1990 the Respdnt.authorities have acted in clear violation of fundamental right guranteed to the petitioner under Art. 14 and 16 of the Constitution of India. The petitioner therefore submit that the action of the Responment authority is required to be quashed and set aside by this Tribunal.

The petitionere crave leave to add to, amend, alter and/or substitute any of the above grounds as and when necessary to do so.

7. Relief(s) sought :

P R A Y E R

On the grounds urged above and those which may be urged at the time of hearing of this Application, the petitioner most respectfully pray that -

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: 6 :

(A) YOUR LORDSHIPS be pleased to quash and set aside the action of the Respondent-authority to retire the petitioner from service on 31.1.1990 and further be pleased to direct the Respondent, their agents and/or servants to treat the petitioner in service upto 31.10.1990 and grant all consequential benefits of in service as well as retirement benefits to him.

(B) YOUR LORDSHIPS be pleased to grant such other and further final and/or interim/ad-interim relief to the petitioner as may be deemed fit in the interest of justice.

8. The petitioner most respectfully submit that he has strong prima facie case in his favour and the petitioner is denied his legitimate right and privilege in the matter of allotment of quarter in favour of the petitioner out of turn. The petitioner submit that family of the petitioner with large number are residing in the abovementioned quarter and as the petitioner is coming from poor family they are unable to get any other alternative accommodation as the rent of prevalent accommodation is much high. The petitioner therefore say and submit that it would be in fitness to direct the Respondent-authority not to take anything or proceedings of eviction and permit the petitioner to retain the possession of the Quarter No.23/M, 'A' Type, at Dhola Junction, pending the admission, hearing and final disposal of this Application.

F ⑤

PRAYER FOR INTERIM RELIEF

- (A) pending admission, hearing and final disposal of this application, the Honourable Tribunal maybe pleased to direct the Respondents, their agents and/or servants not to take any Eviction proceedings against the petitioner and further be pleased to direct the Respondents, their agents and/or servants not to disturb the possession of the petitioner of quarter No.23/M, 'A' Type at Dhola Junction, Western Railway, Bhavnagar Division.
- (B) Your Lordships be pleased to direct the Respondents, their agents and/or servants not to take any Eviction proceedings as well as not to disturb the possession of the petitioner of quarter No.23/M, 'A' Type, at Dhola Junction, Western Railway, Bhavnagar Division.

9. The petitioner submit that the petitioner ~~have~~ has no other adequate efficacious alternative remedy against the substantial injury being inflicted and sought to be inflicted upon the petitioner except ~~the~~ to approach this Honourable Tribunal by way of this humble application to remedy their legitimate grievance.

10. Statement :

The petitioner further declare that the petitioner has not filed any other application, petition or Appeal on the subject matter of this Application (except O.A. No.386/90) as stated hereinabove) before this Hon'ble Tribunal or before any other Tribunal or Court or before the Honourable Supreme Court of India.

Serial No. 663/91
Book No. 1
Page No. 47
Date. 11-2-1991
V. G. Desai
Notary

8 : 8 :

11. No. of Postal Order : 01875289
Name of post Office : High Court of Gujarat post Office, Ahmedabad.
Date of Postal Order : 11-10-91
Postal order for amount of Rs.50/-

AND FOR THIS ACT OF KINDNESS AND JUSTICE, THE PETITIONER IS IN DUTY BOUND SHALL FOR EVER PRAY.

Place : Ahmedabad.
Date : 11/10/90.

Labhshanker Teraiya

R. J. Desai

VERIFICATION

I, Labhshanker Bhayabhai Teraiya, petitioner herein do hereby verify and state that what is stated hereinabove in this Application is true to the best of our knowledge, information and belief and I believe the same to be true. I have not ~~xxxx~~ suppressed any material facts.

verified at Ahmedabad, this 11th day of ^{Oct}~~Nov~~ber, 1990.

IDENTIFIED BY ME
R. J. Desai
ADVOCATE

Labhshanker Teraiya



SOLEMNLY AFFIRMED BEFORE ME.

Filed by Mr. R. J. Desai
Learned Advocate for Petitioners with second set & 2 spares copies copy served/not served to other side

V. G. Desai
NOTARY

Di. 14/10/91 Dy. Registrar C.A.T.(J)
Ahmedabad Bench

R. J. Desai

Western Railway

A/1

12
g (6)

No. ES/949/1 Vol. III

D.R.M.'s Office
Bhavnagar Para.
Dt. 14.9.89.

To :

All SSS/SMs, CLC CPNIs, PWIs, CIOWs,
ICNs, LFs, FLCs, GWSs, CTXRs, HTXBs,
ELFs, SEFs, AEFs, SEICs, ELNs, ELCs,
CSIs, ASIs, DOLIs, CMIs, ACMIs, DCTIs,
CTIs, D.Os, MS BVP Div.

SLIC, CTNL LVP
Divl. Secy. WREU/WIMS LVP.

Sub: Settlement (Final) Gazetted & Non Gazetted
Staff BVP Division List of staff due to
retire, under age limit, from 1.1.90 to 31.12
.9

Ref: This office circular letter No.
even dt. 29.10.87.

Special attention is invited to the instructions conveyed under the above cited circular/letter with a view to ensuring the submission of confirmation certificate, to the effect that signatures/INITIALS of all concerned employees have been taken and forwarded to this office within 30 days from the issue of this letter. It is further reiterated that there should be no case of retention of any staff, in service, beyond the age of superannuation.

Statement of staff due to retire, under age limit, from 1.7.90 to 31.12.90 is forwarded for information and advice to the staff concerned. It is stressed that all the concerned staff should be explained of the contents duly got the same noted.

The concerned units will please keep ready the service sheets and leave Accounts of the concerned staff, in all respects and send the same to this office well in advance before the date of retirement. The leave accounts be sent to DAC/BVP for certification one month in advance from the date of retirement. The concerned supervisory staff will ensure compliance of details of leave, if any, from the date of submission of leave accounts, to this office, to the date of final retirement.

The date of vacation of Rly. quarters, alongwith the final electric energy bill be submitted to this office immediately when the Rly. quarters are vacated by the concerned staff. It should be ensured that the fresh address be advised to this office on the eve of vacation of Rly. quarters, so that the delay in releasing the D.Os can be avoided.

The names of staff due to retire, under age limit, from 31.1.90 to 31.12.90 left out un-notified, through over sight may be advised to this office with all requisite particulars.

Supervisory staff will please advise the concerned staff to keep the following documents ready, three months in advance from the date of retirement, without which the settlement documents may not be executed. It should be please be got noted by all the concerned staff that ~~further~~ to comply with the said documents will render them liable for non submission of the same and they will be required to attend this office for that purpose at their own cost and they will not be paid F.A. and leave etc. Delay in submission of the said documents will be attributed to the supervisory staff, and the staff concerned.

Documents to be kept ready...

1. Three passport size photographs, in joint pose, i.e. self & wife together in the same photograph. (If nay, spouse is not living then single photograph will do).
2. Saving Bank Account, in employee's own name, be opened in one of the following Banks (i) State Bank of India (ii) Bank of India (iii) Central Bank of India (iv) Dena Bank (v) Bank of Baroda (vi) State Bank of Saurashtra (vii) Union Bank of India (viii) U.C.O Bank.
3. Zerox copy of date of birth of son below 21 yrs. and unmarried daughters below 25 years of age.
4. P.F. Slips
5. Seven Revenue stamps, each of 00-20 ps. where settlement dues are wanted through cheques.

The staff retiring, under age limit should be directed to this office as per the instructions conveyed through this office letter NO. even of 24/27.7.87 to receive their settlement dues in presence of DRM/BVP. Such staff should be supplied with duty cheque pass to cover Outward and Inward journeys.

The units maintaining the service sheets are required to specify the details of amount being deducted, each month, towards G.I.S. in the service sheets of the concerned staff.

13/

In case of transfer of any individual from one unit to another one, but mentioned otherwise in this letter, such cases be disposed applicably by intimating the concerned new station.

[Handwritten signature]
579

Encl: 1 list I

for D.R.M.(E)BVP

C/- DAO BVP (10 copies) for inf.

OS SB(10 copies) for inf. He will please ensure stoppage of PF deduction of concerned staff three months in advance from the date of retirement.

OS ED: EE:EM :ET: They will please ensure that the staff through retired, but not vacated the Qy. quarters on due dates are not supplied with the post-retirement passes as per the instructions in vogue.

All the concerned staff should be apprised of this.

15/12

List of staff due to retire under age limit from 1.1.90 to 31.12.90.

Sr. NO.	Name S/shri	Design.	Stn.	Dt. of Birth	Dt. of Retirement.	P.F.A.C.No.
1.	2.	3.	4.	5.	6.	7
Jan. '90 ED/MD.						
1.	S.H.Shriekar	Offg.as D' man	BVP	2.1.32	31.1.90	1760125
2.	R.C.Pradhan	CC Comm. Br.	BVP	30.1.32	31.1.90	17606603
3.	G.V.Dave	HC	BVP	6.1.32	31.1.90	17602622
4.	S.H.Pathak	Asst. teacher	VRL	31.1.30	31.1.90	17450070
5.	Labhshankar B. Joshi	DSK	GVI	21.1.32	31.1.90	17775371
6.	Shivaji Chakuji	Peon AEN DLJ	DLJ DLJ	3.1.32	31.1.90	
7.	<u>Engineering</u>					
1.	Ishwar Vallabh	G.mato	TDI	26.1.32	31.1.90	1766700
2.	Popat Magan	T.Man	BTD	1.2.32	31.1.90	1767574
3.	Shivaji Keshayji	W.Man PWI	GDL	30.1.32	31.1.90	177271
4.	Bhaya Uka	GK	JLR	29.1.32	31.1.90	1771431
	<u>Traffic</u>					
1.	Mohanlal V.Mishra	GC	KODR	15.1.32	31.1.90	17220012
2.	Ramniklal A.Pandya	GC	RWO	29.1.32	31.1.90	17210040
3.	Abdulmanf H.Shaikh	Guard	BVC	17.1.32	31.1.90	1731814
4.	Jamal Jiva	P.Man	JLR	5.1.32	31.1.90	17377523
5.	Karamsingh Nanji	Marker	DJI	19.1.32	31.1.90	

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1. 2. 3. 4. 5. 6. 7.

Mechanical

1.	Jebnal D'souza	MCF	JND	7.1.32	31.1.90	1753591
2.	Maharajgar R	FM(W) II	BVP	28.1.32	31.1.90	1747641
3.	Amratlal singh	Dr.Mail/ Express	BVP	2.1.32	31.1.90	1747538
4.	Mussa Alharakha	STR	JND	8.1.32	31.1.90	1754132
5.	Ismail N	Goods Dr.	BTD	20.1.32	31.1.90	1754165
6.	Natwarlal L	STR	BVP	24.1.32	31.1.90	1748194
7.	Sharemohamed <u>Electrical</u>	Dr.	JLR	12.32	31.1.90	175270

1.	Chandulal D	ELF	BVC	21.1.32	31.1.90	1742103
2.	Dinkar K	ELF	VRL	5.1.32	31.1.90	1742025
3.	H.N.Pandya	ELF	MHV	22.1.32	31.1.90	995404
4.						

Feb '90 ED/MD

1.	Chhagan Nanji	Jr.ck Mech.	BVP	1.2.32	28.2.90	
2.	P.M.Vaishnav	HC 'W'	BVP	25.2.32	28.2.90	17777896
3.	V.P.Dave	CWLI	BVP	21.2.32	28.2.90	17602968
4.	V.K.Ner	C Typist	BVP	15.2.32	28.2.90	17664179
5.	S.K.Dave	PIS	BVP	9.2.32	28.2.90	17603134
6.	J.C.Patel	Asst. teacher	BVP	22.2.30	28.2.90	17060115

Engg.

1.	Ganda Laxman	G.Mate	VSW	23.2.32	28.2.90	1773677
2.	Chika Nanji	G.keeper	BLDR	3.2.32	28.2.90	1765067
3.	Bachu Hira	RG Gk.	AE	15.2.32	28.2.90	1782990

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1.	2.	3.	4.	5.	6.	7.
4.	Mavji Nanji	F.Man	DGJ	21.2.32	28.2.90	1766710
5.	Mohmad Ismail	K.Man	JLR	28.8.32	28.2.90	1771067
6.	Karsan Natha	PWI G. III	KCDR	22.2.32	28.2.90	1771242

Traffic

1.	K.S.Mindhal	CTI	VRL	20.2.32	28.2.90	17362209
2.	K.K.Dave	AGC	RWO	17.2.32	28.2.90	17379039
3.	Vadprakash Khama	TTE	SENIOR LDC	28.2.32	28.2.90	17325389
4.	B.R.Gido	Guard	JLR	28.2.32	28.2.90	1736517
5.	D.C.Updhayay	Guard	JLR	12.2.32	28.2.90	
6.	Jayanatilal J. Jani	HS	BTD	6.2.32	28.2.90	17412200
7.	O.P.Nayyar	SS	NUD	2.2.32	28.2.90	17313041
8.	S.M.Barat	SM	DGJ	10.2.32	28.2.90	17325572
9.	Anantra R	Gd.cook	BTD	15.2.32	28.2.90	17323502
10.	Chhagan Nanji	W/man	DGJ	21.2.32	28.2.90	17301804
11.	Chhagan Khoda	P/man	WC	6.2.32	28.2.90	17323678
12.	Ranji Hira	S/wala	JND	5.2.32	28.2.90	17378138

Mechanical

1.	Shahji J	F HSK (II)	BVC	4.2.32	28.2.90	1748009
2.	Kanan Ganda	F HSK (III)	BTD	4.2.32	28.2.90	1748060
3.	Jamanadas B	CPT	VRL	8.2.32	28.2.90	1754332
4.	Bhikha Natha	Kh.Cleaner	RWO	4.2.32	28.2.90	1752808
5.	Nathu Bhura	F HSK(I)	BTD	20.2.32	28.2.90	1747623
6.	Allarakh P	F HSK(II)	JLR	1.3.32	28.2.90	1752086
7.	Bachu B.	BM HSK(III)	JLR	15.2.32	28.2.90	1752105

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1.	2.	3.	4.	5.	6.	7.
8.	Ambashankar M	F HSA(I)	BVP	24.2.32	23.2.90	1740700
9.	Kanji Ramji	Dr. Vasa	JLR	24.4.32	28.2.90	175 050
10.	Electrical					
1.	Jan mohmed U	EU	JND	29.2.32	28.2.90	995329
2.	A.H. Dave	SAH	BTD	1.3.32	28.2.90	995511

March (2)
ED/MD,

1.	Shamji B	CK	FLC	9.2.32	31.3.90	1753225
2.	Keshavlal P. Pandya	DSK	GVI	2.3.32	31.3.90	17 7700
3.	Deva Pitha	S' wala	VRL	27.3.32	31.3.90	

Engg.

1.	China Vira	H/T man	Una	7.3.32	21.3.90	1772741
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Traffic

1.	Jagajivan Ram	G	CCUR	EVP	10.3.32	31.3.90	1742220
2.	A.I. Coplani		ASH	AAZ	21.3.32	31.3.90	1760580
3.	R.K. Patel		AYM	PBR	3.3.32	31.3.90	17371600
4.	Amratlal	G	P. man	VUV	21.3.32	31.3.90	17377456
5.	Kishor Mansing		T/paon	BVP	27.3.32	31.3.90	17323642
6.	Naran Bharaman		HHB	DLJ	5.3.32	31.3.90	17326 09
7.	Popat Nanji		Hamal	DME	1.4.32,	31.3.90	17650872
8.	Bhikalal Kalidad		P/man	SPD	15.3.32	31.3.90	17663610
9.	Mechanical						

1.	Amarshi M		E HSK(II)	VRL	7.2.32	31.3.90	1753636
2.	Rukhad Rhoda		" (III)	KODR	8.3.32	31.3.90	1747561
3.	Moorehmad A		" (III)	KODR	8.3.32	31.3.90	1747561
4.	Saiyed		" (I)	JLR	18.3.32	31.3.90	1753632
5.	Mohmed Haji		Ch. man	BVP	9.2.32	31.3.90	1748197

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160

1.	2.	3.	4.	5.	6.
<u>Mechanical</u>					
1.	Hari Prasad B	Cl. Mucc. PBR		4.4.32	30.4.90 1753805
2.	Habibkhan K	Riveter PBR		3.4.32	30.4.90 1752325
3.	Mahipat M	BM HSK(I) JLR		1.5.32	30.4.90 1753679
4.	Haran Bava	BM HSK (III) JND		26.4.32	30.4.90 1752310
5.	Kanji Chaku	F TNG JND		3.4.32	30.4.90 1753275
6.	Bhana Govind	Sr. RR / Boarder MHV		1.5.32	30.4.90 1747134
7.	Oliver L. Syman	BM Ch. man BVP		30.4.32	30.4.90 1754179
8.	K.P. Menon	Dr. Mail / Exp. BVP	13	4.32	30.4.90 1747520
9.	Kana Uka	Dr. Pass. JLR		5.4.32	30.4.90 1754168
10.	Harji ^{Munand}	Dr. DLJ		10.4.32	30.4.90 1757301
11.	Karsan Sukha	Goods Dr. BTD		20.4.32	30.4.90 1747309
12.	Mohmad Hussan I	" JLR		15.4.32	30.4.90 1753953

Electrical

1.	Kuvarji K	ELF BVC		20.4.32	30.4.90 1742210
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May (CO)

1.	K.A. Bhatt	Sr. D' man BVP		19.5.32	31.5.90 17605453
2.	A.G. Bhukhari	H C LF JND		1.6.32	31.5.90 1754379
3.	D.S. Jadeja	HC FIC DLJ		16.5.32	31.5.90 17325640
4.	H.H. Joshi	HC AEN JND		28.5.32	31.5.90 1772707
5.	G.T. Soni	Sr. ck. AEN JLR		17.5.32	31.5.90 1773109

Engg.

1.	Govind Keshar	Kh. IOW BTD		21.5.32	31.5.90 1766048
2.	Mussa Alarakh	E. Man PWI JND		23.5.32	31.5.90 1772995
3.	Gagji Laxman	B. Smith JLR		3.5.32	31.5.90 1773618

Traffic

1.	J.K. Taraiya	GC X VRLB		25.5.32	31.5.90 17383985
2.	Babu Bachor	P. Man CKE		4.5.32	31.5.90 17360407

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20/17

1.	2.	3.	4.	5.	6.	7.
<u>Mechanical</u>						
1.	O.N.Sharma	WFO	PBR	7.5.32	31.5.90	1754390
2.	Ramanlal D	F HSK(II)	JND	10.5.32	31.5.90	1754119
3.	MangaRam R	F HSK(III)	BTD	12.5.32	31.5.90	1746258
4.	Bachu Bhgwanji	R R cook	BTD	19.5.32	31.5.90	1747232
5.	Ibrahim M	ALF(M)	BVP B	26.5.32	31.5.90	1747340
6.	Kasam Ibrahim	Goods Dr.	JND	3.5.32	31.5.90	1753964
7.	Ghugha Popat	STR	JND	5.5.32	31.5.90	1750182
<u>Electric</u>						
1.	Labhshankar H	ELC(R&AC)	BVB	11.5.32	31.5.90	995270
2.	Mansukh	ELF KKV	KKV	8.5.32	31.5.90	999586
<u>June (90) ED/MD</u>						
1.	A.D.Mankad	HC LF	JND	22.6.32	30.6.90	1753861
2.	G.S.Bhatt	Const.		27.6.32	30.6.90	
3.	L.J.Concusso	STI	BVP	20.6.32	30.6.90	17605647
<u>Engg.</u>						
1.	Dayaram Savdas	G.keeper	DOK	1.7.32	30.6.90	1767579
2.	Moti Alu	G.mato	SEJ	1.7.32	30.6.90	1767685
3.	Shayama Dalu	G.mato	Alau	1.7.32	30.6.90	1766982
4.	Jhina Haka	Mato	UA	4.6.32	30.6.90	1773221
5.	Tulsi Wala	Mato	BVC	1.7.32	30.6.90	1766812
6.	Bhima Lakha	K.man	AE	3.6.32	30.6.90	1771052
7.	Vallabh Kana	T/man	DME	28.6.32	30.6.90	1766967
8.	Natwarlal B	H/Ftr.	BVP	18.6.32	30.6.90	1767677
9.	Bhaya Jadav	B/smith	TAV	1.7.32	30.6.90	1772762
<u>Traffic</u>						
1.	I.V.Bhatt	BC	JND	10.6.32	30.6.90	177369459
2.	C.B.Trivedi	HS	GDL	8.6.32	30.6.90	17382348
3.	J.B.Tiwari	GD	BVC	27.6.32	30.6.90	1732670
4.	R.P.Srivastav	SM	SASG	30.6.32	30.6.90	17384667
5.	Aja Kanji	P/man	BVP	1.7.32	30.6.90	17323101

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1.	2.	3. /8/	4.	5.	76	7.
6.	Arjan Vira	Markor	UA	14.6.32	30.6.90	1738435
7.	Dadu Jiwa	P.man	RLA	1.7.32	30.6.90	1732087
8.	Laxman Mulchand	WRR	JND	1.7.32	30.6.90	1738189
9.	Savji Babu	E.Boy	BVC	1.7.32	30.6.90	1732087
10.	Manji Lalji	T/man	CVR	14.6.32	30.6.90	1738472
<u>Mechanical</u>						
1.	Manji Nandu	F.HSK(I)	PBR	26.6.32	30.6.90	1753242
2.	Bachu R	"	VRL	1.7.32	30.6.90	1754336
3	Harilal Jetha	" (III)	JLR	26.6.32	30.6.90	1754121
4	D.C.Ganguli	CTXR	BVP	9.6.32	30.6.90	966403
5	J.M.Solanki	CTXR	JLR	1.7.32	30.6.90	1753838
6	Jetha Chana	HTXR	JLR	1.7.32	30.6.90	1753578
7.	Yusuf ali A	F HSK(II)	KODR	1.7.32	30.6.90	1752489
8	Labhshankar T	Bhistry	BTD	4.6.32	30.6.90	17323392
9	Bhavgar M	BM.HSK(I)	JLR	10.6.32	30.6.90	1754153
10.	Prabhu Bhikha	RR Cook	DLJ	2.6.32	30.6.90	17482 51
11	Chhagan Mangala	Sr.SNI Cl.	JLR	1.7.32	30.6.90	1754158
12	O.P.Bhatia	FOM	JND	7.6.32	30.6.90	1753313
13	Dinosh V.Chitra	Mistry Mech/shop	JND	30.6.32	30.6.90	1753277
14	Ratilal L	Dr. Pass	BVP	8.6.32	30.6.90	1747599
15	Shamji Mohan	Dr. 'A'	BVP	12.6.32	30.6.90	1753110
16	Ramsing J	Dr. 'A'	JND	7.6.32	30.6.90	1753394
17	Ibrahim Ahmed	Good.Dr	PNR	1.7.32	30.6.90	1754164
18	Bhanji Jetha	STR	VRL	12.6.32	30.6.90	1752236
19	Suleman Ali	STR	JND	23.6.32	30.6.90	1753152
20	Havinchandra G	Cr.Dr.	JLR	1.7.32	30.6.90	1753033
<u>Electrical</u>						
1.	Shashikant D	ELF	JND	15.6.32	30.6.90	995216

22/19

1.	2.	3.	4.	5.	6.	7.
<u>July (90)</u>						
	<u>ED/MD</u>					
1.	A.C.Abraham	Sr.Dzman	BVP	31.7.32	31.7.90	17600820
2	H.K.Parmar	HC LF	BVP	5.7.32	31.7.90	1747331
3	D.B.Trivedi	HC Estt.	BVP	31.7.32	31.7.90	17603717
4	A.S.Bhardwaj	Pharam.	BVP	20.7.32	31.7.90	17774873
5	Ghanubha B	DSK GVI	BTD	28.7.32	31.7.90	

Engrs.

1	Mahavir Bindu	B/smith	DOK	9.7.32	31.7.90	173651
	din					
2	Musa Ahmad	PWT	UA	15.7.32	31.7.90	1774165
3	Keshav Sidi	Mate	UA	23.7.32	31.7.90	1773115
4	Ranubha Shiubha	Mate	KBSN	16.7.32	31.7.90	1767479
5	Jiwa Naran	Mate	VRL	31.7.32	31.7.90	1773827
6	Devraj Natha	K.man	VRL	16.7.32	31.7.90	1773826
7	Tapu Gabha	W/man	DGJ	26.7.32	31.7.90	1767481
8	Moham Jadav	Mate		17.8.32	31.7.90	1767011
9	Bava Nanji	Mate	SVKD	15.7.32	31.7.90	1766995
10	Nathu Bhaya	Mate	JLR	19.7.32	31.7.90	1773000
11	Mulji W ala	CPT	TAV	16.7.32	31.7.90	1765148
12	Puna Dharamsingh	K.man	DLJ	7.7.32	31.7.90	1771078

Traffic

1.	B.K.parmar	CTI	ADI	3.7.32	31.7.90	17325420
2	C.H.Bhatt	GC	SHH	14.7.32	31.7.90	17384461
3	M.M.Thakkar	GC	BVC	1.8.32	31.7.90	17317241
4	M.P.Kaushik	GC	PBR	12.7.32	31.7.90	17378898
5	N.C.Zala	SGC	PBR	14.7.32	31.7.90	17382051
6	V.G.Vadher	GC	BVC	29.7.32	31.7.90	17323861
7.	J.J.Maharaja	GD	JLR	31.7.32	31.7.90	1738481
8.v	R.B.Srinama	SM	BVC	4.7.32	31.7.90	17317390

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1.	2.	3.	4.	5.	6.	7.
9.	Dungaraji Tojaji	WM	KTGD	11.7.32	31.7.90	17320914
10	Hussain Noormohmad P. man	JND		10.7.32	31.7.90	17369083
11	Purshottam S	P. man	BVC	10.7.32	31.7.90	17319717
12	Ruda Arjan	"	AEJ AEJ	5.7.32	31.7.90	17319043
13.	Popat Nanji	WRB	JLR	15.7.32	31.7.90	
14.	Ramji ^M avji	P. man	DEJ	23.7.32	31.7.90	17308616

Mechanical

1.	Dolatram K	Sr. Bhisry	JLR	5.7.32	31.7.90	1736041
2	Navalsingh K	F HSK(II)	JLR	23.7.32	31.7.90	1753119
3	Devji Ramji	FM 'A'	BTD	22.7.32	31.7.90	1747717
4	Durlabhji K	Goods DR.	BVP	8.7.32	31.7.90	1747610
5	Kalidas J	STR	BVC	25.7.32	31.7.90	1747609
6	Natha Atu	Dr. Pass	JND	6.7.32	31.7.90	1753670
7	Yogendra Singh M	SFI	BVP	11.7.32	31.7.90	1753854

Electrical

1	Popat Bhimji	ELF	BVC	1.8.32	31.7.90	995201
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Aug. (90)
ED/MD

1.	C.G. Dave	Ck. FIC	DLJ	4.8.32	31.8.90	1753255
2	B.C. Kothchhy	ck. LF	JND	19.8.32	31.8.90	1752715
3	M.J. Mehta	ck. DMO	BVP	1.9.32	31.8.90	17774901

Engg.

1.	Jiwa Karaan	G. Mate	VSW	27.8.32	31.8.90	1731030
2	Daya Puna	G. Man	KRSN	9.8.32	31.8.90	1765354
3	Laxman Rama	Mate	PWI WC	22.8.32	31.8.90	1767663
4	Manji Nagji	Mate	JLR	14.8.32	31.8.90	1772999

Traffic

1.	C.M. Shah	BC	DOK	19.8.32	31.8.90	17326448
2.	N.K. Bhoja	TTE	DLJ	1.9.32	31.8.90	17313028
3.	I.S. Patel	Gd	SBI	21.8.32	31.8.90	1730689
4.	J.I. Joshi	AYL	JLR	16.8.32	31.8.90	17374899

1.	2.	3.	4.	5.	6.	7.
5.	K.T.Gulbani	ASM	BTD	15.8.32	31.8.90	17316947
6.	R.F.Patel	Gd	SBI	9.8.32	31.8.90	1732396
7.	Jumma Haji	T/poon	JND	16.8.32	31.8.90	17368169
8.	Juvansing B	P/man	DGJ	18.8.32	31.8.90	17715840
9.	Kaba Tulsi	P/man	BNH	1.9.32	31.8.90	17361692
10.	Manji Lalji	P/man	CVR	14.8.32	31.8.90	
11	Ram Laxman	P/man	BILK	10.8.32	31.8.90	17377493
12	Vaghji Gova	P/man	LDU	28.8.32	31.8.90	17361812
13	Lalji Vashram	G/man	BTD	21.8.32	31.8.90	17323228
14.	Mavji Devsing	S/wala	RWO	15.8.32	31.8.90	17362507

Mechanical

1.	Kanji Jiva	F HSK(II)PBR		7.8.32	31.8.90	1753243
2	Meru Arjan	"	BVC	6.8.32	31.8.90	1748186
3	Kantilal M	HTMR	JLR	15.8.32	31.8.90	1753123
4	Popat Nanji	STR	BVP	2.8.32	31.8.90	1753951
5	Dularai	Goods Dr.	JLR	28.8.32	31.8.90	

Electrical

1.	A.H.M.Kazi	ELF	BVP	5.8.32	31.8.90	17492185
2	Madhu Bhand	ELE	BVC	8.8.32	31.8.90	1742119

Sept (90)

ED/MD

1.	M.D.Vadankar	Offg.as Hd.estl.	BVP	12.9.32	30.9.90	17606639
2	J.H.Parikh	HC	LF JLR	1.10.32	30.9.90	1753463
3.	V.G.Telvalkar	Sr.ck	BVP	29.9.32	30.9.90	17602592
4.	M.O.Pathak	OS OPF	BRC	1.9.32	30.9.90	
5	Mrs.M.M.Tripathi	Sr.ck. Estt.	BVP	29.9.32	30.9.90	17602063
6.	D.C.Vyas	HC	BR BVP	14.9.32	30.9.90	17608176

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25 (14)
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1.	2.	3.	4.	5.	6.	7.
7.	D.S.Jani	HC AEW	BVP	5.9.32	30.9.90	1765922
8.	S.R.Trivedi	Jr.Tech.	BVP	8.9.32	30.9.90	17450081

Engg.

1.	Galla Hiru	K.man		8.9.32	30.9.90	1765255
2.	Karsan Chhagan	P/man	JTL	14.9.32	30.9.90	1766395
3.	Purshottam Meta	G/keeper	SVKD	15.9.32	30.9.90	1766959

Traffic

1.	Ambavi Jutha	STR	JND	14.9.32	30.9.90	1736679
2.	B.L.Khare	SM	LAL	14.9.32	30.9.90	17389118
3.	J.M. Pandya	SM	NUD	12.9.32	30.9.90	17269174
4.	M.H.Dave	ASM	TLD	2.9.32	30.9.90	17380698
5.	N.M.Pandya	AHS	BVP	6.9.32	30.9.90	17316819
6.	U.U.Purohit	ASM	BILK	24.9.32	30.9.90	17371946
7.	Ambashankar	WM	UJ	17.9.32	30.9.90	
8.	Himatsing K	P.man	BPJ	5.9.32	30.9.90	173857145
9.	Nanji Dunger	W/man	LF	3.9.32	30.9.90	17320963
10.	Navnitrai H	Hamal	BVC	6.9.32	30.9.90	17301956
11.	Bhika Uka	P/man	DAS	4.9.32	30.9.90	17317572

Mechanical

1.	Nagar Naza	F HSK(I)	BTD	13.9.32	30.9.90	1746320
2.	Rohan Banja- min	" (II)	VRL	29.9.32	30.9.90	1754865
3.	Amritlal H	"	BTD	1.10.32	30.9.90	1746954
4.	Naran K	" (III)	PER	22.9.32	30.9.90	17525178
5.	Shanji Ramji	" (III)	VRL	29.9.32	30.9.90	1752251
6.	M.N.Pandya	HTXR	BTD	2.9.32	30.9.90	1753456
7.	Laxmanlal K	P/fitter	BVC	10.9.32	30.9.90	1747730
8.	Karsan Vela	Cl.Mucc.	NHV	6.9.32	30.9.90	966617
9.	Devji Bechor	BM HSK(II)	BVP	10.9.32	30.9.90	1747332

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1.	2.	3.	4.	5.	6.	7.
10.	Mansing S	DR. 'A'	JND	25.9.32	30.9.90	1752195
11	Asharam R	STR	VRL	1.10.32	30.9.90	1754248
12	Hasankhan H	STR	JND	15.9.32	30.9.90	1754163
13	Rameshchandra N	Goods				
13A	L.K. Trivedi	Dr	JLR	15.9.32	30.9.90	1753952
14	Kantilal R	Dr.	BVC	14.9.32	30.9.90	1746115
15	Madhu Meharaj	SW KH	BVP	22.9.32	30.9.90	177093
	Electrical	SW KH		13-9-32	30.9.90	1746115
1	Ramnijklal M	ELF	VRL	15.9.32	30.9.90	995399

October(99) ED/MD

1.	J.M. Padiya	ffg.as Hd D'man	BVP	9.10.32	30.10.90	17604412
2	R.K. Shah	Sr. Esti.	BVP	2.10.32	31.10.90	
3	M.K. Kansara	HC 'W'	BVP	25.10.32	31.10.90	17605519
4	J.P. Thakkar	HC ELC	JLR	5.10.32	31.10.90	1712595
5	D.M. Nayak	Sr. ch PWI	VRL	25.10.32	31.10.90	1774166
6	Karsan Haja	S/wala	JLR	10.10.32	31.10.90	

Engg.

1	Ravji Bhoga	G/mate	VSW	22.10.32	31.10.90	1773084
2	Karaan Naran	G/mate	DCK	26.10.32	31.10.90	1766998
3	Lakha Savji	Mate	UA	25.10.32	31.10.90	1772640
4	Valji Sadur	G/man	RUR	5.10.32	31.10.90	1765609
5	Babu Ravji	G/man	GDL	26.10.32	31.10.90	1772952
6	V. Madhvan	IOW GR. II	BVP	10.10.32	31.10.90	1765053

Traffic.

1	R.H. Upadhyay	TTE	BTD	2.10.32	31.10.90	17325468
2	S.S. Lugani	BC	DOK	26.6.32	31.10.90	17319845
3	H.P. Makwana	GD°	BVC	9.10.32	31.10.90	1734264
4	J.C. Shah	GD	BVC	9.10.32	31.10.90	1731293
5	P.P. Bhandari	GD	JLR	2.10.32	31.10.90	1738487
6	U.G. Gurbani	GD	JND	17.10.32	31.10.90	1738476

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1.	2.	3.	4.	5.	6.	7.
7.	Y/N/Dave	YM	KODR	4.10.32	31.10.90	17325675
8.	Jayasukhlal M	T/man	STDR	21.10.32	31.10.90	17381005
9.	Khumbda China	S/wala	VRL	11.10.32	31.10.90	17384758
10.	Tarmohmed T	P/man	JND	1.11.32	31.10.90	17382208
11.	Bhavan Manji	"	DHAR	18.10.32	31.10.90	17368870
12.	Hipa Jiwa	"	JLR	2.10.32	31.10.90	
13.	Vallabh	P/man	KLR	19.10.32	31.10.90	17379568

Mechanical

1.	Harshadrai H	F HSK(II)	BVC	22.10.32	31.10.90	1748000
2	Yadukant A	F HSK(III)	BVC	5.10.32	31.10.90	1747019
3	Kishorichand G	Painter	BVC	25.10.32	31.10.90	1747652
4.	Rula Bhima	F HSK(II)	BTD	27.10.32	31.10.90	1748051
5	Meru Bijal	BM HSK(II)	BTD	8.10.32	31.10.90	1746215
6	Nanu Sultan	RR COOK	MHV	15.10.32	31.10.90	1747427
7	Vedunial R	"	PBR	4.10.32	31.10.90	1753867
8	Mavji Jessa	Dr. Mail/ Exp	BTD	4.10.32	31.10.90	1746913
9.	Abdula Kasam	Goods/Dr.	JND	2.10.32	31.10.90	1753481
10	Promadrai R	Shunter	BTD	4.10.32	31.10.90	1747320

Electrical

1	N.H. Jani	ELF	BVC	31.10.32	31.10.90	995302
2	M.V. Joshi	ELF	BVP	18.10.32	31.10.90	111130

Nov. (90) ED/MD

1.	K.R. Chauhan	Sr. ck.	LF BVP	11.11.32	30.11.90	1747630
2	N.D. Vasavada	sr. ck.	LF JLR	2.11.32	30.11.90	1752281
3	P.C. Jani	CC Estt.	BVP	24.11.32	30.11.90	17607188
4	T.M. Nagarajan	CC 'W'	BVP	27.11.32	30.11.90	17605880
5	R.J. Andharia	CC MEN	BVP	8.11.32	30.11.90	1767584

Engg.

1	Vira Amtha	G. mate	GG	12.11.32	30.11.90	1767686
2	Zina Vithal	Mate	PBR	13.11.32	30.11.90	1771377

..15/-

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25

1.	2.	3.	4.	5.	6.	7.
3.	Popat Ghosa	PWM	AEN DLJ	1.12.32	30.11.90	177298
4	Purshottam Vashram	Mason	DLJ	10.11.32	30.11.90	17655

Traffic

1.	B.V.Bhatt	CMI	PBR	3.11.32	30.11.90	173696
2	B.S.Bhatt	GC	BVP	10.11.32	30.11.90	173106
3	D.D. Mal	CMI	BVC	17.11.32	30.11.90	173198
4.	D.A.Solanki	GC	BVRG	15.11.32	30.11.90	1730847
5	D.P.Trivedi	ASM	JDH	19.11.32	30.11.90	1738574
6	Mohmad Musuf	ASM	SAPR	10.11.32	30.11.90	1730875
7	D.L.Vyas	GD	JLR	8.11.32	30.11.90	1738265
8.	Y.R.Bhole	SM	DKR	10.11.32	30.11.90	1737663
9	J.M.Rajyaguru	TTE	DLJ	5.11.32	30.11.90	1732176
10	Arjan Naran	Marker	VRL	22.11.32	30.11.90	1737158
11	Dhirajlal G	P/man	KKV	24.11.32	30.11.90	
12	Ramji Ganga	"	JND	5.11.32	30.11.90	1736219

Mechanical

1.	Dharamsingh rao	F.HSK (II)	VRL	18.11.32	30.11.90	1753638
2.	N.B.Scharya	HTXR	JND	28.11.32	30.11.90	1753374
3-	Shantilal M	Sf.kh.	JLR	18.11.32	30.11.90	1752329
4	Maneklal J	Painter	BTD	6.11.32	30.11.90	1746039
5	Chimanlal T	Cl.Nucc.	BVC	11.11.32	30.11.90	1752048
6	Vallimiya M	STR	JLR	6.11.32	30.11.90	1753818

Electrical

1	Anirudhya J	ELF	BVP	29.11.32	30.11.90	
2	Jayasukhlal H	ELF	BVC	29.11.32	30.11.90	
3	K.M.patel	ELF	DLJ	29.11.32	30.11.90	1742040
4	Ramji Daya	ELF	JND	18.11.32	30.11.90	
5	I P. Oza	ELF	BVC	11.11.32	30.11.90	

26 (16)

7.

1.	2.	3.	4.	5.	6.	7.
	Doc. (90)	ED/ID				
1.	J.B.Makwana	Sr. Mch.	BVF	1.1.33	31.12.90	17476288
2	J.H.Dave	CC	BVP	30.12.32	31.12.90	1760480
3	P.D.Oza	HC CSI	JND	22.12.32	31.12.90	1743533
4	Bachu Gangaram	Resp. Peon	JTD	8.12.32	31.12.90	1777770
5	Madha Mera	S/wala	BVP	8.12.32	31.12.90	

Engg.

1	Dayashanker	G/keeper	GG	12.12.32	31.12.90	1765341
2	Rama Bhura	K/man	UA	20.12.32	31.12.90	1772692
3	Raghu Bhura	G/man	GDL	19.12.32	31.12.90	1773630
4	Mohan Harji	T/man	AE	8.12.32	31.12.90	1765143
5	Naranrai-mal	Brkh.	BVF	25.12.32	31.12.90	1767681
6	Namdev Madhu	H/man	PHR	17.12.32	31.12.90	1772254
7	Bachu Giga	Kh.	TIV	27.12.32	31.12.90	1772555
8	Chhagan Khoda	H/man	DLJ	1.1.33	31.12.90	1768027

Traffic

1.	B C.Gupta	Guard	BVC	1.1.33	31.12.90	1732529
2	C.R.Mer	Guard	JLR	23.12.32	31.12.90	1732404
3	L.N.Jaiswal	ASM	GDL	10.12.32	31.12.90	17384072
4	Omprakash Magla	GD	ADI	19.12.32	31.12.90	172520
5	G.C.Jani	AHS	BVC	4.12.32	31.12.90	17323599
6	Smt Kasturben M	W/man	GG	13.12.32	31.12.90	17320653
7	Laxman Ratal	S/wala	BHY	31.12.32	31.12.90	17381940
8	Kanakrai J	T /man	STDR	1.11.33	31.12.90	17373849
9	Balkrishna N	P/man	MAL	3.12.32	31.12.90	17321836

Mechanical

1	Abdullabin A	F HSR(I)	JLR	2.12.32	31.12.90	1746048
2	Jethumal S	Bhistry	BVC	15.12.32	31.12.90	1748190
3	Himatlal K	SR. "	BTD	17.12.32	31.12.90	1732099

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27

/17/

1.	2.	3.	4.	5.	6.	7.
4.	Bhikubha N	F HSK(II)	JLR	1.1.33	31.12.90	1754002
5.	Jethubha C	Diesel Opt.	JLR	11.12.32	31.12.90	1752105
6.	Manji Amra	Dr.	BVP	13.12.32	31.12.90	17+7302
7.	Mohmadmiya A	Good ^S Dr.	BTD	12.12.32	31.12.90	17+7672
8.	Mohmad Sultan	STE	DLJ	20.12.32	31.12.90	17+7598
9.	Kevalkishan U	Dr. 'B'	BVP	1.1.33	31.12.90	17+7152

Electrical

1.	G.B. Jani	BLF	BTD	1.1.33	31.12.90	1742076
2.	S.B. Gajjar	MCF	VRL	16.12.32	31.12.90	

Note: The following names are to be added in the Mech list. *****
for the month of Jan'89 1990. Dtof Bri Dt.Ret.

1.	Shri K.U. Parmar.	HSK-III	JLR	9.1.32	31.1.90
2.	" K.R. Pandya.	CTXR/BTD	BTD	24.1.32	31.1.90
3.	" H.V. Pandya.	CTXR/MHV.	MHV	23.1.32	31.1.90
4.	" Laxman Jetha.	S/wala.	JIR	1.2.32	31.1.90

28017

Names of the staff due to retire under age from 1.1.90 to 31.12.90 for S&T Department are shows as under :

Sr. No.	Name S/Shri	Design.	Stn.	Date of Birth	Date of Retirement.	P.F.A/C. No.
1.	Shamji Kala(SC)	MS MSW	VSW	3.1.32	31.1.90	1743040
2.	Raghav Vaghji	Kh.DAS	DAS	8.1.32	31.1.90	1743473
3.	Khimji Virji	B/man-DOK	DOK	10.2.32	28.2.90	
4.	Devji Raghav	MSM/DAS	DAS	1.8.32	31.7.90	1743470
5.	Bhogilal M.	Barreryman BTD	BTD	2.9.32	30.9.90	1743428
6.	M.R.Oza	MSMII	DLJ	8.9.32	30.9.90	1743476
7.	P.G.Kankotia	SI/DLJ	DLJ	5.11.32	30.11.90	1743008
8.	Jalaram M.	Tinman	JND	5.11.32	30.11.90	1747020
9.	Meghji Kanji	Kh.BVP	BVP	30.11.32	30.11.90	1743017.

The following staff are to be added in list of Department shown as under in the respective month.

Rfc.

y. C.S.Menon Guard W.EU/CCG 15.1.82 31.1.90

ED/MD

5. H.P.Gandhi OS, Works Br. EVP 26.4.32 30.4.90 17603900

9. C.S.Trivedi CHI BVP 15.9.32 30.9.90

✓ 7. Labhshanker B. Dis. Peon DLJ 21.00.32 31.10.90

Engg.

4xx 7. Shamji Nanji Mate AE 1.5.32 30.4.90 1772991

4. Bachu Jiva K/Man PBR 15.5.32 31.5.90 1774164

4. Lalnath Chhagannath Mate PBR 19.9.32 30.9.90 1773235.

.....

True Copy
P
Acc

Central Administrative Tribunal
Ahmedabad Bench

Shri L. B. Joraiya
Office of the
Secretary
No. 18
29

O.A./386/90

COMAM.: Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. D.K. Agarwal .. Judicial Member.

22.10.1990

Heard Mr. R.J. Oza and Mr. R.M. Vin, learned advocates for the applicant and respondents respectively. The causes of action of two petitioners are separate and learned advocate for the petitioners seeks liberty to file separate petition. He is allowed to do so. The case is disposed of accordingly.

Sd/-
(L K Agrawal)
Judicial Member

Sd/-
(P H Trivedi)
Vice Chairman



*Mogera

Prepared by :

Checked by :

COPY
K. B. S. 28-10-90

Central Administrative Tribunal,
Ahmedabad Bench

T. Joraiya

R. J. Office (19)

Before the Central Administrative Tribunal at Ahmedabad.

O. A. No. 75/92.

L. B. Taraiya Applicant

V/s

Union of India & others. Respondents.

The Railway files its reply to the applicant's application as under:-

1. That the application is not according to law, misconceived, malefide and same is not tenable being otherwise defective.
2. That the Respondants do not admit the truth or correctness of any statement, contention, allegation, or suggestion set out in the application, unless the truth or correctness of any one of them is specifically and expressly admitted in this reply.
3. That without prejudice to the above contentions, Railway Administration files reply as to the contents of application as under:-
4. Contents of para 1 & 2 of application, no remarks needed, being formal.
5. Referring to the contents of para 3 of the application, it is specifically stated that applicant has not specifically quoted any order of Rly. Administration, in para 3 against which application is filed and, as such present application deserves to be dismissed, at its admission stage.
6. No comments for para 4 of the application, being formal.
7. The present application is completely barred by the limitation prescribed in Sec. 21 of the Administrative Tribunal Act 1985, and hence the same deserves to be dismissed.
8. Referring to the contents of para 6 (1) there is no dispute.

*I will give copy of para 1 to 4 to the other side
R. M. K. 19.6.92*

20

1. Contents of para 6(ii) is not correct and hence denied. It is specifically stated that, the date of birth of applicant, recorded in the authentic document service sheet is 21.1.32, and the same has been recorded under clear signature of applicant. (The xerox copy of the same is annexed hereto and marked 'R'). And on the strength of this authentic and legal document, applicant is correctly retired from Rly. service with effect from 31.1.90.

R/1

In addition to this, it is stated that Divisional Rly. Manager's office, Bhavnagar Para has published a list of staff due to retire in the year 1990 vide No. ED/949/2 Vol.III dt. 12.7.89, wherein the date of birth of applicant is shown as 21.1.32 and date of retirement is shown as 31.1.90 (The xeroxed copy of the same is annexed hereto and marked 'R/1'). As regards date of birth and date of retirement as shown by applicant in his annexure A/1, it is clarified that, it was the typographical errors and for that Rly. Administration has issued corrections letter vide No.ES/949/1 Vol. III of 23.10.89 wherein it is once again made clear that the date of birth of application is 21.1.32 and date of retirement 31.1.90 (The true copy of the same is annexed hereto and marked 'R/2'). Thus action of Rly. Administration, retiring applicant on 31.1.90 is legal, valid, and reasoned.

R/1

R/2

iii) Referring to the contents of para 6(iii), it is stated that matter is clarified in foregoing para hence repetition is avoided. However, it is stated that retention of quarter for a period from 1.2.90 to 31.5.90 was given by Rly. Administration vide memo. No.E/MD/LZ/2 of 16.5.90.

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iv) The contents of para 6 iv & vi needs no remarks.

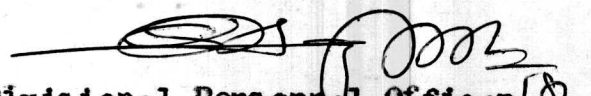
Further in reference to the contents of grounds a to c of the application it is once again stated that, the action of the Rly. Administration, retiring the applicant on 31.1.90 is correct and legal, as per the date of birth recorded in the vailed document 'service sheet' which is 21.1.32, under clear signature of the applicant. Thus, there is no ground to continue the applicant in Rly. service beyond the date of his retirement. Thus it is prayed to dismiss the present application.

9. Referring to the contents of para 7 & 8 of the application, it is stated that matter is sufficiently clarified herebefore and as such, on the strength of these legal action of Rly. Administration, there is no ground of relief/ interim relief as prayed by the applicant, but to dismiss the present O.A.

10. Contents of paras 9 to 11 need no remarks being formal.

11. Respondent Rly. Administration craves leave to add, alter, amend, correct and modify the contents of this reply as and when required in future.

On and behalf of Union of India

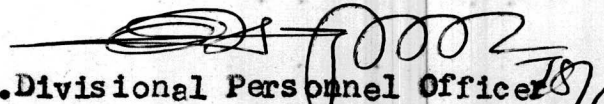


Sr. Divisional Personnel Officer,
W.Rly. Bhavnagar Division
Bhavnagar Para.

Bhavnagar
Dt: 18-5-92.

VERIFICATION.

I, Ravinder Kumar, Sr. Divisional Personnel Officer, W. Rly. Bhavnagar Para do hereby solemnly affirms that, what is stated above, is gathered from the official record, and same to be true to the best of my knowledge and belief.



Sr. Divisional Personnel Officer
W. Rly. Bhavnagar Para.

Reply/Response/Written submission
filed by M. R. A. V. M.
Bhavnagar:
Dt: 18-5-92

Dt: 18-5-92

19/6/92 By Registrar C.A. 70
A'bad Bench

Immed R

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B. B. No. G. 108 F.

R. 3.

S. R. Code No. G. 1931.

G. 1932 & G. 1933.

WESTERN RAILWAY SERVICE SHEET

1. Name in full Lakshankar Bhayabhai

2. Father's Name Bhayabhai

3. Date of Appointment 11-12-56

4. Permanent or Temporary Temporary

5. Designation Hospital Attendant

6. Staff or Ticket No. _____

7. Provident Fund Account No. 997432

8. Date of joining Provident Fund _____

9. Date of Birth 20-2-2032 Authority School Certificate

10. Age on Appointment Twenty four years Bocheer

11. Religion Hindoo Nationality Indian Caste Blakmine

12. Native of _____
 Village Badhada
 Taluka or Tehsil _____
 District Gohidwad

13. Identification Marks
 (1) Small pox marks on face
 (2) C. wound mark on left leg

14. Educational Diplomas and other qualifications
Standard III Gujarat
D 1098 - bus fund number 62h 30190

15. Signature or left-hand Thumb Impression
[Signature]

Station _____ Signature _____

Dated _____ 19 _____ Date _____

Designation _____

Note:—The age on the last birthday should be entered in words against the item "Age on Appointment" by the Officer-in-Charge in his own handwriting, who should put his signature (with the date) against the entry.

Dist. Medical Officer
 W. R. B. N. Officer-in-Charge

23

Amal P.

WESTERN RAILWAY

DRM's Office,
Bhavnagar Para,
Dt/- 12-7-89.

No.ED/949/2 vol.III.

MEMORANDUM

To: AENs-BVP DLJ JLR BTD JND, BRIs-BVP JND.
 PWIs-BVP KRSN JLR PBR GDL UA JND TAV VSK VRL DLJ LQJ SVK
 AE BTD BNH DOK WC.
 IOWs-BVP DLJ BTD JND JLR. EICs-DLJ JND VRL. *SELC*
 SEF-JLR. AEFs-BVP. *SECLBVC.*
 TIs-BVP BTD DAS PBR (M)-JND, TI(B)-JND.
 SSS-BVC MHV DLJ BTD DAS JLR JND VRL PBR
 CSIs-DLJ JND BVP
 CSIs-BVC MHV DLJ BTD JLR JND VRL. FICs-VRL DLJ MHV. WFO-PBR.
 FS-BVP JLR JND BTD. LMOs-DLJ BTD DOK JLR JND VRL PBR GDL MHV MKV
 MS/LMO(H&C)-BVP. (Through MS)
 CTCI, CTNL, CPCR-BVP.

Sub:-List of employees who are due for retirement during 1990 - BVP Division - Divnl/Medical/Sanitation staff Group 'C' & 'D'.

A statement showing the names of staff retiring during 1990 is enclosed for necessary action.

Supervisory staff should ensure that in case any staff who are due for superannuation during the period in question is left out to be shown in the list notified is immediately reported to this office. It will be the personal responsibility of the Supervisory staff concerned to advise omission/correction, if any, within 15 days a receipt of this statement.

Please also ensure to obtain signature of the employees, appearing in the list as on token of acceptance of the date of birth and the date of superannuation mentioned in the enclosed statement.

A confirmation certificate should be submitted by the supervisory staff within 30 days of issue of this Memorandum that the signature of the staff have been taken.

Please acknowledge the receipt.

[Signature]
for DRM (B) - *[Signature]*

Copy to:-CPO-CCG for information.
 D.O. Secy, OS/SA (in duplicate)
 Janitor-DRM Office. Div. Hospital, VP.
 OSs-E, G, Comm, Optg. Mech. W&S, Stores, *[Signature]*
 OSs-ET EL SB EM ED SKR (in 5 copies). GWII/PI(S)-BVP.
 L&M CHIEF, LA-BVP, On O.O. File of EL Section S/sheet,
 Leave, Pass, PRT, COMM, WA /Estt) Cks. Seniority Clerks
 of EL section.
 CC/Settlement, CC/Confid, LAR, EP.

....

पं. र. / W. R.

जी 30 बी / जी एल 19
G 30 B. GL 19

27

संख्या / No. ES/949/1 Vol. III

दिनांक / Dated. 23-10-89/19

प्रेषक / From DRM (E)
BVP

सेवा में / To ADMO
DLJ.

विषय / Sub : Settlement final - Change in date of retirement
श्री. लक्ष्मण शर्मा B. Disp. No. DLJ.

Ref: This office circular No. even of 14.9.89.

- 0 -

You are hereby advised to inform the above-named that his correct date of birth as recorded in his service sheet is 21.1.32 as such he becomes due retirement on 31.1.90 under age limit. It is clarified that his date of birth was erroneously notified as 21.10.32 vide above-cited circular. In view of this the employee will have to be retired on 31.1.90 on the strength of date of birth recorded in his service sheet.

This may please be got noted by the employee.

DRMCE-BVP.